

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

TA No.61/400/2020
MA No.61/611/2020
SWP1473/2010

Wednesday, this the 26th day of August, 2020

Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Mohd Kabeer, aged about 47 years,
S/o Sh. Mohd. Akbar,
R/o Kotain, Tehsil Mendhar,
District Poonch.

.....Applicant

(Advocate: Mr. Surinder Kour)

Versus

1. State of Jammu and Kashmir
Through Chief Secretary J&K Govt.
Civil Secretariat, Jammu.
2. Commissioner-cum-Secretary to Revenue
Department J&K Govt. Jammu.
3. Division Commissioner Jammu.
4. Deputy Commissioner Poonch.
5. Tehsildar Mendhar.

6. Mohd. Sagir,
Girdawar/Qaunongo Mendhar
Tehsil Office Mendhar Poonch.

.....Respondents

(Advocate: Mr. Rajesh Thapa)

O R D E R (Oral)

Dr. Bhagwan Sahai, Member (A):

Learned counsel for the applicant submits that he does not want to pursue this TA and the same be dismissed as withdrawn.

2. In view of submission by learned counsel for the applicant, this TA is dismissed as withdrawn

(Rakesh Sagar Jain)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

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